

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

ORDER

No:- 1611

Dated:- 03/03/2018

In terms of Rule 15(1) of SRO 53 dated 01.03.2007, sanction is hereby accorded to the grant of one month's leave salary, in favour of the following Judicial Officers:-

Sr.No.	Name of the officer S/shri
1.	R.K.Wattal, Principal District Judge, Samba
2.	Abdul Rashid Malik, Director, J&K State Judicial Academy
3.	Virender Singh Bahu, Registrar Judicial, Jammu
4.	Masarat Shaheen, Additional District & Sessions Judge, Anantnag
5.	S.S.Bali, CJM, Shopian
6.	O.P.Bhagat, Sub Judge, Chadoora
7.	Anoop Kumar, CJM, Ramban
8.	Shri Arun Kumar Kotwal, Special Mobile Magistrate, Bhaderwah
9.	Khem Raj Sharma CJM, Doda
10.	Manzoor Ahmad Zargar Munsiff, Pulwama
11.	Ms.Tabassum, City Munsiff, Srinagar
12.	Wajahat Kazmi, DMM(T), Poonch
13.	Deputy Kumar, DMM(T), Anantnag

(Sanjay Dhar)
Registrar General

No:- 60536-5/19 Dated:- 03/03/2018

Copy to the:-

1. Shri/Ms. _____
2. CPC e-Courts, High Court of J&K for uploading on the High Court Website
3. Chief Accounts Officer, High Court of J&K, Srinagar.

Registrar General